

Annexure - 7

Name of the corporate debtor: Datta Krupa Roller Flour Mill Private Limited

Date of commencement of CIRP: 28 April 2023

List of Creditors as on: 26 July 2023

List of operational creditors (Government dues)

(Amount in ₹)

Sr No	Details of Claimant		Details of Claim Received		Details of claim Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in COC					
1	Joint Commissioner of Income Tax, Aurangabad	Income Tax	09-May-23	38,96,17,349	38,96,17,349	Income tax (Government Dues)	No	0.00%	-	-	-	-	
2	ESIC Sub Regional Office, Aurangabad	ESIC	08-Jun-23	1,24,267	-	ESIC (Government Dues)	No	0.00%	-	-	1,24,267	-	
Total				38,97,41,616	38,96,17,349			0.00%			1,24,267	-	